

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

Sub: ESTABLISHMENT – HIGH COURT OF ANDHRA PRADESH –Extension of deputation period of Sri V. Sreenivasa Siva Ram, Registrar (Vigilance), Sri D. Yedukondalu, Registrar (I.T.-cum-C.P.C.) and Sri S. Kamalakara Reddy, Registrar (Judicial), High Court of Andhra Pradesh – **Orders – Issued.**

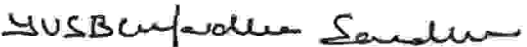
- Read:**1.High Court's Proceedings ROC.No.742/2022-Estt., dated 21.10.2022.
2.High Court's Proceedings ROC.No.743/2022-Estt., dated 21.10.2022.
3.High Court's Proceedings ROC.No.336/2023-Estt., dated 26.04.2023.
4.High Court's Proceedings ROC.No.1049/2023-Estt., dated 04.11.2023.

ORDER: ROC.No.534/2026-Estt., Dated 09.04.2026

The Hon'ble the Chief Justice is pleased to pass the following order:-

The term of deputation of the following District and Sessions Judges, who are presently working on other duty as Registrars in the High Court of Andhra Pradesh, is extended upto 31.03.2027.

- 1. Sri V. Sreenivasa Siva Ram, Registrar (Vigilance)**
- 2. Sri D. Yedukondalu, Registrar (I.T.-cum-C.P.C.)**
- 3. Sri S. Kamalakara Reddy, Registrar (Judicial)**


REGISTRAR GENERAL

To

The Officers – concerned.

Copy to:

1. The Principal Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice).
2. All the P.Ss to the Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh, Amaravati.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.
(with a request to direct the concerned to upload the above proceedings on the High Court's website)

5. All the Officers of the High Court of Andhra Pradesh.
6. All the Section Officers/Section Heads, High Court of Andhra Pradesh, Amaravati.
7. All the Unit Heads in the State of Andhra Pradesh (with a request to circulate the same to the Judicial Officers working under their control).
8. The Director, A.P. Judicial Academy, Mangalagiri, Guntur District.
9. The Member Secretary, A.P. State Legal Services Authority, Amaravati.
10. The Secretary, A.P. High Court Legal Services Committee, High Court Buildings, Amaravati.
11. The Secretary to Governor for the state of Andhra Pradesh.
12. The Chief Secretary to the Government, Government of Andhra Pradesh.
13. The Secretary to Government, Law (L.A. & J – Home Courts) Department, Government of Andhra Pradesh.
14. The Advocate General, Andhra Pradesh.
15. The Secretary, Bar Council of Andhra Pradesh.
16. The Public Prosecutors, High Court of Andhra Pradesh.
17. The President, A.P. High Court Employees Association.